

technology was originally meant for controlling Bollworms *per se*, in cotton and the Bt technology is still offering good control for bollworms (except Pink Bollworm *Spodoptera litura*) for the past 16 years. Even now more than 88% of cotton area is covered under Bt cotton.

(b) In the current Kharif season (2018-19) around 88.27% of the 122.38 lakh ha cotton area is under Bt cotton. Farmers are being advised to follow integrated crop nutrient management, integrated pest management and optimum of higher plant density in the fields to get higher yield.

(c) Not Applicable.

#### Utilization of funds under MIS

2593. SHRI NEERAJ SHEKHAR:

SHRI RAVI PRAKASH VERMA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) the details of fund allocated, released and spent during 2017-18 and 2018-19 till 31st December, 2018 under Market Intervention Scheme (MIS), State-wise and year-wise;

(b) whether onion, tomato and potato produced in Uttar Pradesh, Madhya Pradesh and Maharashtra are covered under Market Intervention Scheme;

(c) if so, the details thereof along with the details of procurement under this scheme, State-wise during the current year and last year; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI PARSHOTTAM RUPALA): (a) Funds are not allocated to the States under Market Intervention Scheme (MIS). Instead, Central Share of losses on the implementation of MIS is released to the State Governments/nominated State implementing agencies after vetting the audited accounts submitted by them. Details of Central share released/audited accounts received from State Governments /vetted by Ministry of Finance and its current status during the year 2017-18 and 2018-19 till 31st December, 2018 is given in the Statement-I (*See below*).

(b) Yes.

(c) and (d) The details of commodities sanctioned under MIS during the current year and last year, State-wise is given in the Statement-II.

**Statement-I**

*Details of Audited Accounts received under MIS from State Governments/vetted by Ministry of Finance and its current status during the year 2017-18 and 2018-19*

Year	State	Commodity	Central Share recommended by Ministry of Finance (₹ in lakh)	Remarks
1	2	3	4	5
2017-18	Himachal Pradesh	Apple	92.38	Central Share released to State agency.
	Mizoram	Grapes-2016	370.35	In process
	Nagaland	Potato-2017	92.81	In process
2018-19	Andhra Pradesh	Palm-Oil FFBs 2015-16	821.62	In process
	Rajasthan	Garlic 2016-17	4.39	In process
	Uttar Pradesh	Potato-2016-17	7.06	In process
	Tamil Nadu	Palm-Oil FFBs-2016	0.25	In process

**Statement-II**

*Details of Sanction accorded under MIS from 2017-18 to 2018-19*

(As on 31.12.2018)

Sl. No.	Year	Period	Commodity	State	Market Intervention Price (MIP) (₹ Per MTs.)	Sanctioned Qty (in MTs.)
1	2	3	4	5	6	7
1.	2017-18	08.04.2017 to 07.05.2017	Potato	Uttar Pradesh	4,870	100,000
2.	2017-18	02.05.2017 to 31.05.2017	Red Chillli	Telangana	50,000	33,700
3.	2017-18	02.05.2017 to 31.05.2017	Red Chillli	Andhra Pradesh	50,000	88,300

1	2	3	4	5	6	7
4.	2017-18	04.06.2017 to 03.07.2017	Potato	Nagaland	6,000	6,600
5.	2017-18	17.06.2017 to 16.07.2017	Turmeric	Andhra Pradesh	55,720	12,100
6.	2017-18	13.06.2017 to 12.07.2017	Garlic	Rajasthan	28,600	10,000
7.	2017-18	09.06.2017 to 08.07.2017	Onion	Madhya Pradesh	5,867	651,000
8.	2017-18	27.06.2017 to 26.07.2017	Onion	Rajasthan	3,650	20,000
9.	2017-18	02.03.2018 to 31.03.2018	Potato	Uttar Pradesh	5,490	200,000
10.	2018-19	13.04.2018 to 20.06.2018	Garlic	Rajasthan	32,570	154,000
11.	2018-19	13.04.2018 to 12.05.2018	Onion	Rajasthan	6,180	260,000

#### **Creation of Credit Guarantee Trust for Agriculture**

2594. SHRI NARENDRA KUMAR SWAIN: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether the proposal of Government of Odisha for creation of Credit Guarantee Trust for Agriculture (CGTA), submitted to Hon'ble Prime Minister vide DO Letter No. Um-1/2018-CM dated 16 June, 2018 of Hon'ble Chief Minister, Odisha has been processed by the Ministry of Agriculture; and

(b) if so, the present status of the above proposal?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI PARSHOTTAM RUPALA): (a) and (b) Hon'ble Chief Minister Odisha's proposal has been received. Proposals from Hon'ble Chief Minister of a State are accorded priority and the issues are decided taking into account the policy regime and resource availability.